

**IN THE HIGH COURT OF JHARKHAND AT RANCHI
W.P.(C) No.6004 of 2019**

CORAM : HON'BLE MR. JUSTICE RAJESH SHANKAR

For the Petitioner : Mr. M. K. Roy, Advocate
For the Respondent no.2: Mr. Rajesh Kumar, Advocate

Order No.06

Date: 08.07.2020

This case is taken up through video conferencing.

It appears that a counter affidavit has already been filed on behalf of the respondent no.2.

Put up this case under the heading "**For Admission**" after four weeks.

(Rajesh Shankar, J.)

Sanjay/